

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/2020/5937/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Shabnom Choudhury,
Principal Judge, Family Court No. 1,
Kamrup (Metro), Guwahati

Dated the 15th November, 2021.

Sub: Child Care Leave.

Ref:- Your Letter No. FCG.2/2020/280/21 dated 12.11.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **Child Care Leave for 11 days from 29.11.2021 to 09.12.2021** (prefixing 27.11.2021 and 28.11.2021), as prayed for. Further, you have been allowed to hand over charge to the Counsellor, Family Court No. 1, Kamrup(M), Guwahati before proceeding in leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/2020/5938⁵⁹³⁹-A, dated 15.11.2021
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati,. Application in prescribed format and along with the birth certificate of the son is sent herewith for your information and necessary action.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

sd/-